

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.993/2021

BADRI

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 20-03-2023 This appeal was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. Rajul Bhargava, Sr. Adv. (Mentioned by)
Mr. Kartikeya Bhargava, AOR
Mr. Jasir Aftab, Adv.

For Respondent(s)
Ms. Srishti Singh, AOR

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 Liberty to mention before the Bench presided over by Hon'ble Mr Justice Ajay Rasgoti

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar